

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/224/2024, IA No.174/2020, IA (IBC)/147/2021, IA (IBC)/508/2021, IA (IBC)/641/2021, IA (IBC)/1913/2023, IA (IBC)/14/2024 in CP(IB) No.326/7/HDB/2018
NAME OF THE COMPANY	Khaitan Electricals Ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	Khaitan Electricals Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/224/2024

Present: Ld. Counsel Mr. Pranay Agarwal for the Applicant/Liquidator.

Mr. Kamalesh Kumar Singania, Liquidator.

Ld. Counsel Ms. Ramya on behalf of Mr. C.V Narasimha for R1 & R3.

Ld. Counsel Ms. Mathur Andrea for R5.

None appeared for R2 and R4.

Ld. Counsel Ms. Ramya on behalf of Mr. C.V Narasimha has taken service on behalf of R1 & R3. Ld. Counsel Ms. Mathur Andrea has taken service on behalf of R5.

Issue notice to R2 and R4. Proof of service be filed by R2 and R4 by the next date of hearing. Let the Counters be filed by R1, R3 and R5 by the next date of hearing.

Matter is adjourned to 27.02.2024.

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(2)

IA No.174/2020

Present: Ld. Counsel Mr. Pranay Agarwal for the Applicant/Liquidator.
Mr. Kamalesh Kumar Singania, Liquidator.
Ld. Counsel Ms. Ramya on behalf of Mr. C.V Narasimha for R2.

Ld. Counsel for the R2 prays for an adjournment on the ground that the Senior Counsel is not available today. Last opportunity is granted for arguing the matter. For hearing, **matter is adjourned to 27.02.2024.**

IA (IBC)/147/2021

Present: Ld. Counsel Mr. Pranay Agarwal for the Applicant/Liquidator.
Mr. Kamalesh Kumar Singania, Liquidator.
Ld. Counsel Mr. Varun Ambati for R2.

Heard. Reserved for orders.

Ld. Counsel for R2 may file written submissions, not more than 2 pages within three days from today.

IA (IBC)/508/2021

Present: Ld. Counsel Mr. Pranay Agarwal for the Applicant/Liquidator.
Mr. Kamalesh Kumar Singania, Liquidator.
Ld. Counsel Ms. Mathur Andrea for R1 and R3.
Ld. Counsel Mr. K.V. Raman for R4.
Ld. Counsel Mr. G. Kalyani Chakravarthi for R5.
None appeared for R2.

On the last date of hearing Mr. Nirmal Kumar for R2 has taken service for filing Vakalath as well as counter. R2 is set ex-parte.

Ld. Counsel Mr. K.V. Raman has taken service on behalf of R4. Let the Vakalath and counter be filed by the next date of hearing. Last opportunity is granted for filing Vakalath and Counter. **Matter is adjourned to 27.02.2024.**

IA (IBC)/641/2021

Present: Ld. Counsel Mr. K.V. Raman for the Applicant.
Mr. Kamalesh Kumar Singania, Liquidator.
Ld. Counsel Mr. Pranay Agarwal for R1.
Ld. Counsel Ms. Mathur Andrea for R2.

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(3)

Ld. Counsel Ms.Mathur Andrea has taken service on behalf of R2. Let the Vakalath and counter be filed by the next date of hearing. Last opportunity is granted for filing Vakalath and Counter. **Matter is adjourned to 27.02.2024.**

IA (IBC)/1913/2023

Present: Ld. Counsel Mr. Ravi Kumar for the Applicant.
Mr. Kamalesh Kumar Singania, Liquidator.
Ld. Counsel Mr. Pranay Agarwal for the Respondent.

Last opportunity is granted for filing Counter. For filing counter, **matter is adjourned to 27.02.2024.**

IA (IBC)/14/2024

Present: Ld. Counsel Mr. Pranay Agarwal for the Applicant/Liquidator.
Mr. Kamalesh Kumar Singania, Liquidator.
Ld. Counsel Mr. Hemant on behalf of Mr. Dishit Bhattacharjee for R1 and R2.

Ld. Counsel Mr. Hemant on behalf of Mr. Dishit Bhattacharjee has taken notice on behalf of R1 and R2. Let the Vakalath and counter be filed by the next date of hearing. Applicant is directed to file proof of service for R3 to R5. Last opportunity is granted for filing Vakalath and Counter for R1 and R2. **Matter is adjourned to 27.02.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)